

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 18/04/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate, Adv.

For Respondent(s)

Mr. P.V. Yogeswaran, Adv.

Mr. Pradeep Misra , Adv

UPON hearing counsel the Court made the following
O R D E R

None for the petitioner.

The ld. Counsel for the respondent Nos. 1 to 3, 6 to 13, 16 to 19, 21 to 24, 26 to 28, 31, 33 and 34 is present. He seeks four weeks' time to file the counter affidavit. Time as prayed for is granted to him.

Await the return of service in respect of respondent Nos. 4, 5, 14, 15, 20, 25, 29, 30, 32, 35, 36 and 38.

The other served respondents may also file the counter affidavit before the next date.

List again on 13.7.2011.
(M.K.HANJURA)
Registrar

hj